

up the case and escape due process of Law?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Two cases have come to notice in the recent past.

(b) to (c)

(i) Shortage of cash amounting to Rs. 64,674 detected on 10-7-91. The accused officials has been posted on a non-cash handling post and disciplinary action initiated against him.

(ii) Non-remittance of Rs. 2.37 lakhs to station earnings. The official concerned has been placed under suspension and served with a Major penalty charge sheet.

Fodder Target

1769. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have set out any target for the Production of fodder in the country during the current year;

(b) if so, what are the details thereof;

(c) whether Government have also any scheme for the conservation of fodder for distribution to the farmers during the lean periods; and

(d) if so, what are the details thereof and in what manner Government propose to achieve the above targets?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) and (b) Annual targets for the production of fodder in the country during the current year have not been set up. However, targets for fodder seed production have been fixed for the seven Regional Stations for Forage Production and Demonstration under the Central Government. Similarly, the National Seeds Corporation, State Farm Corporation of India and State Seed Corporations also fix up annual targets for fodder seed production.

(c) and (d) The Government of India do not have any scheme for conservation of fodder for distribution to the far-

mers during the lean periods. However, some of the State Governments collected and preserve grasses for distributing to the farmers during lean periods. Various contingent schemes are also implemented during the drought periods to produce, conserve and distribute fodder to the farmers.

Setting up of Bihar Flood Control Authority

1770. SHRI S. 3. AHLUWALIA. Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Government have decided to establish a Bihar Flood Control Authority to combat floods in the State of Bihar;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative what steps Government propose to take to control the flood situation in the State which is a yearly routine?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) Comprehensive Plans for Flood management prepared by Ganga Flood Control Commission have been sent to the State Government for follow up action. These include structural and non-structural measures. Emphasis now onwards is on flood proofing measures as they are more cost effective.

Modernisation of Steel Plants in the Country

1771. SHRI KRISHAN LAL SHARMA: Will the Minister of STEEL be pleased to state:

(a) the number of steel plants in the country together with their location;

(b) the installed capacity of each of the plants and present output;

(c) the details of modernisation plans drawn for these steel plants and progress made in regard to each of them; and

(d) the steps being contemplated to make the country self-sufficient in steel production?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) The total number of steel plants in the country is as under:—

- (1) In the Public Sector 9 Plants
- (2) In the Private Sector:
 - (i) One integrated Steel Plant; and
 - (ii) 175 Mini Steel Plants licensed in the secondary sector.

The location, capacity and present output of the Public sector steel plants and for integrated steel plants in the private sector are at Statement I. The details of State-wise breakup of 175 Mini Steel Plants in the secondary sector are also given in Statement II.

(c) The modernisation programmes undertaken in the steel plants under SAIL as well as in the integrated steel plants of Tata Iron and Steel Company Ltd. are indicated below:—

Durgapur: The modernisation Project is under execution and is expected to be completed by March, 1993.

Rourkela: The modernisation of Rourkela Steel Plant is being taken up in two phases—Phase—I consisting of 9 indigenous packages is likely to be completed by July, 1993. Phase—II consisting of 15 indigenous and 5 global packages is likely to be completed by October, 1995.

Bokaro: A proposal for the modernisation of Hot Strip Mill and installation of the Continuous Casting facilities at Bokaro Steel Plant is at present under consideration of the Government. An investment decision on the proposed project is yet to be taken.

IISCO: Various options for the proposed Modernisation of Burnpur Works of IISCO are at present under examination of the Government. An investment decision is expected to be taken shortly.

TISCO: Modernisation programme under Phase—III, which *inter-alia* includes addition of Hot Strip Mill, a Speciality Mill and a new blast furnace, is under various stages of implementation. The saleable steel capacity of the plant, on completion, will increase to 2.7 million tonne per annum.

(d) Increased production to be achieved through better capacity utilisation of existing plants; modernisation/expansion of integrated steel plants and creation of fresh capacities in the private sector will help to achieve self-sufficiency.

Statement—I

The capacities and the production of saleable steel in Steel Plants during 1990-91 are as under: --
(000T)

Sl. No.	Name of the Steel Plant	Located at	Capacity	Production
1.	Rourkela Steel Plant	Rourkela Orissa.	1170	1087
2.	Durgapur Steel Plant	Durgapur West Bengal.	938	727
3.	Bokaro Steel Plant	Bokaro Bihar.	3156	2426
4.	Bhilai Steel Plant	Bhilai Madhya Pradesh.	3153	2795

1	2	3	4
5.	Burnpur Steel Plant of Indian Iron & Steel Company—Subsidiary of SAIL.	Burnpur West Bengal.	339 329
6.	Alloy Steel Plant	Dugapur West Bengal.	183.7 145.47
7.	Salem Steel Plant	Salem Tamil Nadu.	65 41.11
8.	Visveswaraya Iron and Steel Ltd.—Subsidiary of SAIL.	Bhadravati Karnataka.	77 74.70
9.	Visakhapatnam Steel Plant of Rashtriya Ispat Nigam Ltd.	Visakhapatnam Andhra Pradesh.	The Steel Plant is being set up in two stages of 1.5 million tonne liquid steel capacity each. The first stage with 1.5 million tonne capacity of liquid steel has been commissioned and its various production units are under process of stabilisation.
	Tata Iron and Steel Co.'s Steel Plant	Jamshedpur Bihar.	
			2100 1900

Statement-II

Statement showing the State-wise licensed number capacity of mini steel plants as on June, 1991.

('000 tonnes)

Sl. No.	Name of State/UT	No. of Units	Licensed capacity
1.	Andhra Pradesh	8	429.0
2.	Assam	2	159.0
3.	Bihar	7	316.0
4.	Chandigarh	1	40.0
5.	Delhi	1	09.0
6.	Gujarat	6	335.0
7.	Haryana	13	554.5
8.	Himachal Pradesh	4	176.7
9.	Kerala	1	50.0
10.	Jammu & Kashmir	2	68.0
11.	Karnataka	11	670.0
12.	Madhya Pradesh	14	1268.5
13.	Maharashtra	30	2015.1
14.	Orissa	1	50.0
15.	Punjab	9	607.7
16.	Pondicherry	3	318.0
17.	Rajasthan	7	217.2
18.	Tamil Nadu	6	363.0
19.	Uttar Pradesh	26	809.8
20.	West Bengal	23	751.9
TOTAL		175	9208.4